

(To Be Published in the Gazette of India Extraordinary Part I, Section-I)
Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Udyog Bhawan

Public Notice No.71/2015-20
New Delhi, Dated 31 January, 2019

Subject: List of capital goods not permitted/permited for import under the EPCG Scheme-reg.

In exercise of the powers conferred under Paragraph 1.03 of the Foreign Trade Policy (FTP) 2015-20, the Director General of Foreign Trade hereby makes the following amendment in Appendix 5F (List of Capital Goods not permitted/permited for import subject to specific conditions under the EPCG Scheme) of the FTP 2015-20, notified vide DGFT's Public Notice No. 47/2015-20 dated 06.12. 2017:

After Sr. No.14, the following is added:

15.	Pre-fabricated Polyurethane Foam (PUF) panels/doors	Permitted for use in (i) Chilled Rooms and (ii) Cold Storages set up by the Units for storage of fresh fruits and vegetables, meant for exports under the EPCG Scheme.
-----	---	--

Effect of this Public Notice: Imports of PUF panels/doors for chilled rooms/cold storages for storage of fresh fruits and vegetables are allowed under the EPCG Scheme.



(Alok Vardhan Chaturvedi)
Director General of Foreign Trade &
Ex-officio Addl. Secretary to the Government of India
Email: dgft@nic.in

(Issued from F.No.18/87/AM-19/P-5)